

| आयकर अपीलीय अधिकरण न्यायपीठ, मुंबई |
IN THE INCOME TAX APPELLATE TRIBUNAL
"I" BENCH, MUMBAI

BEFORE SHRI NARENDRA KUMAR BILLAIYA, HON'BLE ACCOUNTANT MEMBER
&
SHRI RAJ KUMAR CHAUHAN, HON'BLE JUDICIAL MEMBER

I.T.A. No. 1817/Mum/2024
Assessment Year: 2019-20

Asstt. Commissioner of Income Tax, (International Taxation), Circle-3(2)(1), Mumbai	Vs	Mckinsey and Company LME Limited C/o M/s. Erns & Young LLP, CAs 14 th Floor, The Ruby Senapati Bapat Marg Dadar Mumbai - 400028 [PAN: AAKCM0197M]

अपीलार्थी/ (Appellant)	प्रत्यर्थी/ (Respondent)
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Assessee by :	Shri Porus Kaka/Divesh Chawla, A/Rs
Revenue by :	Shri Anil Sant, Addl. CIT, D/R

सुनवाई की तारीख/Date of Hearing : 18/07/2024
घोषणा की तारीख /Date of Pronouncement: 18/07/2024

आदेश/ORDER

PER NARENDRA KUMAR BILLAIYA, AM:

This appeal by revenue is preferred against the order dated 24/01/2024 by Id. CIT(A)-57, Mumbai, pertaining to AY 2021-22.

2. A perusal of the grounds taken by the revenue shows that the tax effect involved in this appeal is Rs.45,13,516/-. Therefore, this appeal by the revenue has to be dismissed in light of the *CBDT Circular No. 17/2019 dated 08/08/2019*.

3. In the result, appeal of the revenue is dismissed.

Order pronounced in the Court on 18th July, 2024 at Mumbai.

Sd/-
(RAJ KUMAR CHAUHAN)
JUDICIAL MEMBER

Sd/-
(NARENDRA KUMAR BILLAIYA)
ACCOUNTANT MEMBER

Mumbai, Dated 18/07/2024

Sd/-

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. संबंधित आयकर आयुक्त / Concerned Pr. CIT
4. आयकर आयुक्त (अपील) / The CIT(A)-
5. विभागीय प्रतिनिधि , आयकर अपीलीय अधिकरण, मुंबई /DR,ITAT, Mumbai,
6. गार्ड फाई/ Guard file.

आदेशानुसार/ BY ORDER,
TRUE COPY

Assistant Registrar
आयकर अपीलीय अधिकरण
ITAT, Mumbai